

(d) The following Assistant Directors/Managers, who are officiating on ad-hoc basis in the grade are included in the list of officers selected for foreign posting:

S.No.	Name of Officer	Date of birth	Date of appointment in the Deptt.	Date of appointment in the grade on ad-hoc basis.
1	2	3	4	5
1	Shri A.C. Sharma . . . . .	6-6-1934	4-11-1959	1-7-1969
2	Sbri R.C. Datta . . . . .	23-10-1935	10-11-1966	23-10-1971
3	Smt. G. Kohli . . . . .	31-3-1933	10-2-1964	1-11-1976

The above officers, though ad-hoc, have put in long years of service in the Department.

**Evasion of Income tax by M/s. Continental Construction Co. Ltd.**

9357. DR. A. U. AZMI:  
SHRI RAJNATH  
SONKAR SHASTRI:

Will the Minister of FINANCE be pleased to state the progress made in the case of evasion of income tax by M/s. Continental Construction Co. Ltd. together with steps taken to go through all the transactions thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): The investigations are still in progress.

**New item captioned "US wants World Bank to follow its line more directly"**

9358. SHRI B. V. DESAI: Will the Minister of FINANCE be pleased to state;

(a) whether Government's attention has been drawn to the 'Hindu' dated 1-3-1982 under the heading "US wants World Bank

to follow its line more directly" in which it has been reported that the Reagan administration determine to make multilateral institutions such as the World Bank follow the US line more directly among other things by implementing a plan for the maturation of borrowers (such as India and China) out of the "soft loan window";

(b) if so, whether as per these reports, US is influencing World Bank not to give more loan to India and also put a pressure for getting the same;

(c) if so, the reaction of the Indian Government;

(d) what steps are being considered by India; and

(e) whether concern has been conveyed to US over reduction of aid flow?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) Government have seen a report entitled "US wants World Bank to follow its line more directly" which appeared in the 'Hindu' of March 1, 1982.

(b) The Treasury Department of the United States recently reviewed the United States ap-

proach to multilateral development institutions. According to a report, released by the U. S. Treasury the approach of the United States to the question of maturation of borrowers is that there is considerable scope for improving the implementation of the maturation policy, particularly with regard to the weight that each criterion for maturation like per capita income, creditworthiness and performance should have in the maturation process. The U.S. Administration feels that with a view to achieving greater efficiency in allocation of IDA funds, blend countries with better resource base and creditworthiness should be closely examined as potential candidates for maturation even though their per capita incomes are relatively low.

(c) Government of India are of the view that multilateral institutions should function on the basis of objective criteria such as per capita income in allocating their resources to developing countries.

(d) and (e). Government of India's concern over recent trends affecting the functioning of the World Bank has been made clear in various fora.

मध्य प्रदेश में सामाजिक वानिकी योजना हेतु अमेरिकी अन्तर्राष्ट्रीय विकास एजेंसी से ऋण

9359. श्री निहाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अमेरिकी अन्तर्राष्ट्रीय विकास एजेंसी ने मध्य प्रदेश में सामाजिक वानिकी योजना हेतु 14.5 मिलियन डालर का ऋण दिया है; और

(ख) यदि हां, तो उसके शर्तें क्या हैं ?

वित्त मंत्री (श्री प्रणव मुखर्जी) : (क) अमेरिकी अन्तर्राष्ट्रीय विकास अभिकरण ने मध्य प्रदेश सामाजिक वनपालन परियोजना के लिए अब तक 140 लाख डालर की सहायता दी है जिसमें से 130 लाख डालर ऋण के रूप में 10 लाख डालर अनुदान के रूप में दिए गए हैं ।

(ख) इस ऋण की वापसी अदायगी 10 वर्ष की रियायती अवधि सहित 40 वर्षों में की जाएगी और इस पर पहले 10 वर्षों में 2 प्रतिशत वार्षिक और उसके बाद 3 प्रतिशत वार्षिक की दर से ब्याज लगेगा । अनुदान की वापसी अदायगी नहीं की जाएगी ।

#### Aims of Hindustan Diamond Company Ltd.

9360. SHRI P. RAJGOPAL NAIDU: Will the Minister of COMMERCE be pleased to state:

(a) the aims of Hindustan Diamond Company Ltd; and

(b) whether this Company conducted International Lapidary Exhibition at Jaipur during 1981?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The main objectives of the Hindustan Diamond Company Ltd. are, inter alia, to assist the indigenous industry by procuring rough diamonds and precious stones, to help in upgradation of cutting and polishing of stones and to carry on study and research aimed at developing export trade of diamonds.

(b) An International Lapidary Exhibition was held at Jaipur in March, 1981, by the Gem & Jewellery Export Promotion Council in collaboration with the Hindustan Diamond Company Ltd.